

1659 Comf
10/9/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI.

CIRCULAR

All the Advocates/Litigants are hereby informed that while filing their cases online, if any connected matters are being filed simultaneously or is already pending in any courts of West District, details of such connected matters (such as case number, parties name etc) must be mentioned in the relevant column of the "Case Information Format" which are already approved by the IT Cell, Tis Hazari Courts, Delhi and available in the Website of Delhi District Courts.(Copy enclosed) so that connected matters are not allocated to the different courts.

Vinod Kumar

(VINOD KUMAR)

Principal District & Sessions Judge (West)

No/F.01/ 2024/ Bail & Filing/ West

Dated 09/9/24

Copy forwarded for information and necessary action to:-

1. The Delhi Bar Association, Tis Hazari Courts, Delhi. .
2. Ld. Chairman, IT Cell, Tis Hazari Courts, Delhi.
3. Computer Branch, Tis Hazari Court for uploading the circular and Case Information Format on the official website.
4. Branch In-Charge, e-Sewa Kendra, Tis Hazari Courts, Delhi.
5. Notice Board.
6. PS to undersigned.
7. PS to Principal District & Sessions Judge (HQs)

Vinod Kumar

Principal District & Sessions Judge (West)

Mr. Gupta / Mr. Anand
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Sir,
Kindly mark the copy of this circular to ~~copy sent to RA, Branch~~ the deal official (website) to upload the same on website.
(Signature) 10/09/24

Branch In-Charge/Com
(Signature)
11/9/24

CASE INFORMATION FORMAT

Civil

DISTRICT.....

Criminal

S. NO.	PLAINTIFF / PETITIONER / COMPLAINANT / APPELLANT/DECREE HOLDER ETC. PLEASE FILL UP ALL THE RELEVANT FIELDS (*) FIELDS ARE MANDATORY			
1	Name of the Plaintiff / Complainant/Etc			
2	S/o W/o D/o			
3	Address			
4	Aadhar Card No		Pin Code:	
5	Gender	Male <input type="checkbox"/> Female <input type="checkbox"/> Other <input type="checkbox"/>	Nationality	Indian Other:
6	Date of Birth	/ /	Age	
7	Mobile No		E-mail:	
8	Act / Section			
9	Valuation of Suit		Court Fee Ascertained:	
			Court Fee paid / Deposited:	
10	Police Station		In Criminal Matters only	
11	F.I.R. No. & Year		In Criminal Matters only	

S. NO.	DEFENDANT / ACCUSED / RESPONDENT JUDGEMENT DEBATER ETC. PLEASE FILL UP ALL THE RELEVANT FIELDS & (*) FIELDS ARE MANDATORY			
1	Name of the DEFENDANT / ACCUSED Etc			
2	S/o W/o D/o			
3	Address			
4	Aadhar Card No		Pin Code:	
5	Gender	Male <input type="checkbox"/> Female <input type="checkbox"/> Other <input type="checkbox"/>	Nationality	Indian Other:
6	Date of Birth	/ /	Age	
7	Mobile No		E-mail:	

CONNECTED MATTER, IF ANY	CASE DETAILS (viz. (CIS REGISTRATION NUMBER)/CASE TITLE	PENDING IN THE COURT OF
Pending Matter/Fresh Matter		

S. No.	ADVOCATE FOR PLAINTIFF / COMPLAINANT / PETITIONER / DECREE HOLDER ETC.		
1	Name of the Advocate		
2	Enrollment No		
3	Office / Chamber No.		
4	Mobile No		E-mail:

SUBMITTED BY:.....
 PLAINTIFF / PETITIONER / DEFENDANT / ACCUSED / OTHER / ADVOCATE